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07-07-2006

MA-855/2006

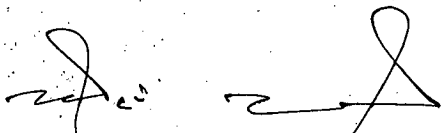
OA-622/2003

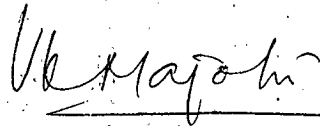
Present: Sri Yogesh Sharma, ed. counsel
for applicant

Sri VSR Krishna, ed. counsel
for respondents.

It is not disputed that
respondents have implemented
Tribunal's directions subject
to outcome of the writ petition
pending before the Hon'ble High
Court.

MA-855/2006 is dismissed
as having become infructuous.


(Mukesh Kumar Gupta)
M(C)


(V.K. Majotra)
VC(A)